

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT.**

**NOTIFICATION**

**Dated Shillong, the 15<sup>th</sup> July, 2020.**

**No. LJ (B). 53/93/Pt/52** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint Shri Arjan Singh Sangma, Junior Engineer, PWD (Rds), Barengapara Division, West Garo Hills District as Executive Magistrate in the interest of Public Services within West Garo Hills District, Tura with immediate effect and until further orders.



**(L.K.Swet).**

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

**Memo No. LJ (B). 53/93/Pt/51-A,**

**Dated Shillong, the 15<sup>th</sup> July, 2020.**

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura with reference to letter No. COVID-19/WGH/2020/110, dated 14<sup>th</sup> July, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO ( Data Entry Operator), Law (A) Department for uploading the Notification in the website.

**By order etc.,**



Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

Dc/-